## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 57 OF 2018 & IA NO. 586 OF 2018

Dated: 22<sup>nd</sup> May, 2018

In the matter of

GMR Kamalanga Energy Limited ....Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ....Respondent(s)

## <u>ORDER</u>

The Bench did not assemble today. Hence, list the matter on **04.07.2018**.

PA / Court Master